

(b) if not, the reasons for the abnormal delay;

(c) when the investigation report has since been submitted; and

(d) whether Government propose to lay a copy of the report on the Table of the House?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) No, Sir.

(b) The technical and financial position of the mills is such that Government have to consider carefully the implications of any decision about the future of this mill. Consultation with the State Government was also necessary and is in progress.

(c) the investigation Committee's Report was submitted on 3rd March, 1966.

(d) No, Sir.

TYRE FACTORY IN U.P.

3898. SHRI S. M. BANERJEE : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the proposal for the establishment of a tyre factory in Allahabad U.P. has been finalised;

(b) if so, the rated capacity of the factory; and

(c) when the factory is likely to start production?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). There is a proposal by Universal Tyres for manufacture of tyres at Allahabad. The matter is under consideration.

DEMANDS OF RAILWAY RUNNING STAFF

3899. SHRI S. M. BANERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether after the strike by the Firemen, Government are seriously con-

sidering to meet the demands of the Running Staff like Drivers, Firemen, Guards etc.;

(b) if so, whether a Committee has been formed; and

(c) if not, whether a bipartite negotiated settlement is contemplated?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) to (c). Even before the agitation by the Firemen on certain Railways, Government had set up a committee to review the Running Allowances of the Running Staff. The report of the Committee has just been submitted and is under examination.

Certain other grievances of the Running Staff such as re-adjustment of authorised scales of pay, counting of running allowance for determining Dearness Allowance rate, Hours of work etc. which have been represented by Organised Labour are receiving attention. Orders have already been issued limiting duty at a stretch to 14 hours. provided the running staff concerned give notice at the end of 12 hours of duty.

ROBBERY IN 367-UP LALGOLA PASSENGER TRAIN

3900. SHRI VISHWA NATH PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that passengers travelling by 367-Up Lalgola Passenger were robbed of their belongings on the 16th May, 1968 by a gang of 40 robbers armed with daggers and other weapons at a place between Muragachha and Bethuadahari some distance from Sealdah on the Ranaghat-Lalgola section of the Eastern Railway; and

(b) if so, the action taken by Government in the matter?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) Yes.

(b) Government Railway Police, Berhampore has registered a case of u/ss 395/397 I.P.C. So far 73 persons have been arrested and some of the articles robbed have been recovered. As a